

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 2627/2003

(10)

New Delhi, this the 26<sup>th</sup> day of October, 2004

Hon'ble Mr. Shanker Raju, Member (J)  
Hon'ble Mr. S. K. Malhotra, Member (A)

1. Madan Singh s/o Shri S.N. Singh
2. Bindeshwari Prasa s/o Shri Ram Samujh
3. Shiv Nath s/o Shri Raghuvir
4. Laxman Singh s/o Shri Bala Singh
5. Ram Yogyā s/o Shri Sukh Ram
6. Raja Ram s/o Shri Dhan Raj
7. Ram Pyare s/o Shri Kalpuram
8. Raurang Singh s/o Shri Umrao Singh
9. Tara Chand s/o Shri Ganesh
10. Rajdhari s/o Shri Babulal
11. Mohan Thakur s/o Shri Poojan
12. Ramjit s/o Shri Motilal
13. Ram Bahal s/o Shri Bipat
14. Phirtoo s/o Shri Sampat
15. Rafi Ullah Khan s/o Shri Puddan
16. Tejgiri s/o Shri Jaitgiri and
17. Daroga Prasa s/o Shri

All working as Helper Khallasis under in  
S&T Construction Organization (Powers  
Signaling Works) Kashmiri gate  
Northern Railway, Headquarters,  
Delhi – 06.

C/o Madan Singh  
F-110/B, Jawahar Park,  
Laxmi Nagar, Delhi-92.

(By Advocate Shri H.P. Chakravorti)

Versus

The Union of India through  
The Chairman, Railway Board,  
Principal Secretary to Govt. of India,  
Ministry of Railways, Rail Bhawan,  
New Delhi – 110 001.

(By Advocate Shri V.S.R. Krishna)

ORDER (ORAL)

Learned counsel for the applicant seeks to withdraw this OA with liberty to  
file a fresh one, which is allowed.

*Amgo*  
(S.K. Malhotra)  
Member (A)  
/gkk/

*S. Raju*  
(Shanker Raju)  
Member (J)